

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2017**

**Dated: 29<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**D.B. Power Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission  
& Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Deepak Khurana

Counsel for the Respondent(s)

: Ms. Suparna Srivastava  
Mr. Nehul Sharma for R.2

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.

As agreed by learned counsel for the parties, list the matter for hearing on

**24.07.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Tpd/kt*